

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 10th January, 2020

No.HC.VII-100 (Pt.-VII)/2010/357/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the programmes shown against their name, scheduled to be held at the National Judicial Academy, Bhopal, in the following manner –

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Nominations
1.	P-1204	07.02.2020 to 09.02.2020	Refresher Course for Money Laundering Courts	Shri Dipak Thakuria, District & Sessions Judge, Dhubri (under order of transfer as Special Judge, Assam, Guwahati)
2.	P-1207	21.02.2020 to 27.02.2020	Orientation Programme for Junior Division Judges	1. Smti Himadri Sarma, Munsiff, Rangia 2. Smti Pranami Dutta, Munsiff No.2, Kamrup (M), Guwahati (under order of transfer as Munsiff No. 1, Kamrup (M), Guwahati)
3.	P-1208	21.02.2020 to 23.02.2020	Workshop for Additional District Judges	1. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Abhayapuri 2. Smti Mridu Chanda Bordoloi, Addl. District and Sessions Judge, Baksa, Mushalpur
4.	P-1223	27.03.2020 to 29.03.2020	Workshop for Additional District Judges	1. Shri Dipankar Bora, Addl. District & Sess. Judge, FTC, Biswanath Chariali, Sonitpur 2. Shri Rafique Ahmed Tapadar, Addl. District and Sessions Judge, Dhubri

The Officers are to attend their respective programme accordingly.

By order,

Sd/- Dhrupad Kashyap Das
Registrar (Judicial)

Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/358 - 376/A dated 10.01.2020

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Judge, Assam, Guwahati
8. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Dhubri / Bongaigaon / Baksa / Sonitpur.

He / she is requested to inform the nominated officer(s) of his / her District accordingly.

9. Shri Dipak Thakuria, District & Sessions Judge, Dhubri (under order of transfer as Special Judge, Assam, Guwahati)
10. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Abhayapuri
11. Shri Dipankar Bora, Addl. District & Sess. Judge, FTC, Biswanath Chariali, Sonitpur
12. Smti Mridu Chanda Bordoloi, Addl. District and Sessions Judge, Baksa, Mushalpur
13. Shri Rafique Ahmed Tapadar, Addl. District and Sessions Judge, Dhubri
14. Smti Himadri Sarma, Munsiff, Rangia
15. Smti Pranami Dutta, Munsiff No.2, Kamrup (M), Guwahati (under order of transfer as Munsiff No. 1, Kamrup (M), Guwahati)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-) and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/- per day per participant]. **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.**

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

16. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
17. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.

18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
19. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Hg
10.1.2020
Registrar (Judicial)
10.01.2020